MADHYA PRADESH STATE JUDICIAL ACADEMY HIGH COURT OF M.P., JABALPUR

Workshop on –Claim Cases under Motor Vehicles Act, 1988 24th & 25th November, 2017

DAY ONE 24.11.2017 (Friday)
Session I	
10.00 am to 10.30 am	Inaugural session, feedback from participants, identifying problems and their need assessment
	By: Officers of the Academy
Session II	
10.30 am to 12.00 noon	Introduction to Motor Accident Claims
	By: Shri Sunil Kumar Jain, ADJ, Sagar
12.00 noon to 12.15 pm	TEA BREAK
Session III	
12.15 pm to 1.30 pm	Assessment of compensation in personal injury cases By: Shri Sunil Kumar Jain, ADJ, Sagar
1.30 pm to 2.30 pm	LUNCH BREAK
Session IV	
2.30 pm to 3.30 pm	Payment of compensation on structured formula basis & no fault liability u/s 163-A and interim compensation u/s 140 of M. V. Act, 1988
By: Shri Sudeep Kumar Shrivastava, ADJ, Gwalior	
3.30 pm to 3.45 pm	TEA BREAK
Session V	

3.45 pm to 5.30 pm

Assessment of disability from medical perspective

By: Dr. Jitendra Jamdar, Orthopaedician, Jabalpur

DAY TWO 25.11.2017 (Saturday)	
Session I	
10.00 am to 11.30 am	Assessment of compensation in death cases
	By: Shri Axay Kumar Dwivedi, I ADJ, Jabalpur
11.30 am to 11.45 am	TEA BREAK
Session II	
11.45 am to 1.00 pm	Determination of future prospects and other non-pecuniary damages
	By: Sanjeev Kalgaonkar, Director In-charge, MPSJA
1.00 pm to 1.45 pm	LUNCH BREAK
Session III	
1.45 pm to 2.45 pm	Defence of Insurance Company & Breach of Insurance Policy under Motor Vehicle Act, 1988
	By: Shri Saurabh Jaiswal, Assistant Vice President (Legal) ICICI Lombard &
	Shri Abhisek Dabli, Legal Manager ICICI Lombard
2.45 pm to 3.00 pm	TEA BREAK
Session IV	
3.00 pm to 4.00 pm	Doctrine of pay and recover
	By: Shri Awdhesh Kumar Gupta, Addl. Director, MPSJA
4.00 pm to 4.10 pm	SHORT BREAK
Session V	
4.10 pm to 4.30 pm	Presentation by participant on – Contributory and

4 10 pm to 4.30 pi composite negligence – The concept of joint tort-feasers

(15 minutes)

By: Shri Suresh Kumar Choubey, V ADJ, Jabalpur

Followed by open interactive session

4.30 pm onwards

Valedictory Session

Note:-

- The Time Table is subject to change as per exigencies. •
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- The participants shall keep their Mobile Phones switched off in the Lecture Room. The participants may ask any question but please do not interrupt the speaker midway the • lecture.